

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2204**  
TO BE ANSWERED ON 15.12.2023

**FUNDS FOR MISSION FOR PROTECTION AND EMPOWERMENT OF WOMEN**

2204. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the funds for Mission for Protection and Empowerment of Women has been slashed from Rs. 500 crore in 2021-22 to Rs. 20 crore in 2023-24;
- (b) if so, the reasons therefor; and
- (c) the manner in which the schemes for protection and empowerment of women are proposed to be implemented with meager budget of 0.6 per cent of the total Union Budget?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Government implements the Umbrella Scheme named as 'Mission Shakti' for safety, security and empowerment of women during the 15th Finance Commission period with effect from the financial year 2022-23. For implementation of schemes aimed at safety, security and empowerment of women, in the Union Budget 2021-22 and 2023-24, the Ministry of Women and Child Development has been allocated a fund of Rs. 3109.00 crore and Rs. 3143.96 crore respectively.

The Ministry of Women and Child Development, as the nodal Ministry, has been making efforts to strengthen gender budgeting. During the FY 2023-24, a total of 43 Ministries/Departments (including 5 UTs) reported an allocation of Rs. 2.23 lakh crore under gender budget statement, which is an increase of about 30% over the last year's allocation of Rs. 1.71 lakh crore.

In addition, an amount of Rs.500.00 crore each has been allocated under 'Nirbhaya Fund' for the years 2021-22, 2022-23 and 2023-24. Under the Nirbhaya Fund, upto the financial year 2023-24, a total amount of Rs 7212.85 Crore has been allocated. The total amount released by the Ministries/ Departments/ IAs and utilized out of the Nirbhaya fund since inception is Rs 5118.91 Crore which is approximately 70% of the total allocation. Over 40 projects are in various stages of implementation across the country covering all States/UTs, specifically focused on women safety and security.

The Government has adopted multi-pronged approach to address the issue of women on a life-cycle continuum basis for their educational, social, economic and political empowerment so that they become equal partners in fast paced and sustainable national development.

In the past few years, a number of initiatives have been taken for holistic development and empowerment of women. The Government of India implements various schemes / programmes for welfare of women/ girls in which community participation plays an important role. Under Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), over 9 crore women are connected with around 90 lakh women's self-help groups that are transforming rural socio-economic landscape in several innovative and socially and ecologically responsible ways, and also availing governmental support including bank linkage. The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) mandates that at least one third of the jobs generated under the scheme (MGNREGS) should be given to women.

National Agriculture Market or e-NAM, an online trading platform for agricultural commodities is helping women overcome or compensate the barriers they face in accessing markets. National Cooperative Development Corporation (NCDC) is playing a significant role to uplift women cooperatives as large number of women are engaged and involved in cooperatives dealing with activities related to food grain processing, plantation crops, oilseeds processing, fisheries, dairy & livestock, spinning mills, handloom and power loom weaving, Integrated Cooperative Development Projects, etc. Other schemes include Beti Bachao Beti Padhao (BBBP), Samagra Shiksha, Babu Jagjivan Ram Chhatrawas Yojna, Swachh Vidyalaya Mission, Swachchh Bharat Mission, etc. In order to enhance the employability of female workers, the Government is providing training to them through a network of Women Industrial Training institutes, National Vocational Training Institutes and Regional Vocational Training Institutes. To ensure economic independence of women through skill development and vocational training, the Government has also introduced Skill India Mission.

The Anganwadi Services under Mission Poshan 2.0 is a universal scheme under which pregnant women and lactating mothers are eligible for the services including the Supplementary Nutrition Programme (SNP). For partial compensation of wages and for promoting health seeking behavior among pregnant women and lactating mothers, Government has implemented Pradhan Mantri Matru Vandana Yojana (PMMVY) which aims to promote appropriate practice, care and institutional service utilization during pregnancy, delivery and lactation by providing cash incentives in Direct Benefit Transfer (DBT) mode to pregnant and lactating mothers. Benefits have been extended to around 3.21 crore women through this scheme.

Construction of over 11.60 crore toilets under 'Swachchh Bharat Mission', clean cooking gas connections to 9.85 crore women below poverty line under 'Ujjawala Yojana' and connecting over 13.75 crores out of 19.24 crores rural household with tap drinking water connections under 'Jal Jeevan Mission' have transformed the lives of women by reducing the drudgery and care burden. Prime Minister's Rural Digital Literacy Campaign under Pradhan Mantri Gramin Digital Sakasharta Abhiyan (PMGDISHA) that seeks to make 6 crore persons digitally literate, by covering one member from every eligible household.

Through the 73<sup>rd</sup> amendment to the Constitution of 1/3<sup>rd</sup> seats in the Panchayati Raj Institutions (PRIs) have been reserved for women. However, today there are more than 14.50 lakh Elected Women Representatives (EWRs) in PRIs, which is approximately 46% of the total elected representatives. The Government is providing training to the EWRs from time to time to build on their capacity.

The greatest leap forward for women empowerment and representation of women in the highest political offices in the country has been the notification by Government of the Nari Shakti Vandan Adhiniyam, 2023 (Constitution One Hundred and Sixth Amendment) Act, 2023 on 28 September, 2023, for reservation of one-third of seats for women in the House of People (Lok Sabha) and in the State Legislative Assemblies including Legislative Assembly of NCT of Delhi.

The Ministry of Women and Child Development implements 'Mission Shakti', an Integrated Women Empowerment Programme, as Umbrella Scheme for the Safety, Security and Empowerment of Women. The 'Mission Shakti' has two sub-schemes namely "Sambal" for safety and security of women and "Samarthya" for empowerment of women. Under 'Samarthya' sub- scheme, a new component i.e. Hub for Empowerment of Women (HEW) has been included with the aim to facilitate inter-sectoral convergence of schemes and programs meant for women at the Central, State/ UT and District levels for creating an environment in which women are able to realize their full potential. The support under the HEW provides for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including access to healthcare, quality education, career and vocational counseling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country.

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